

Before the National Green Tribunal South Zone Chennai

Original Application No 80 of 2021

IN THE MATTER OF

Tribunal on its own motion *suo moto* based on the new item in the Times of India Newspaper, Coimbatore Edition addition dt. 14.02.2021, “*stench from check dam makes life miserable*”

Applicant

Versus

The Principal Secretary to Government

Public Works Department Chennai and others

Respondents

Report by Mrs Jesima Banu, Periyanaicken Palayam Town Panchayat Executive

Officer

I, Mrs D A Jesima Banu, wife of Late Abdul Jabbar Muslim, aged 54 years, Executive Officer at the Respondent Town Panchayat having office at Kuppuchi Palayam Road, Periyanaicken Palayam , Coimbatore 641020 filing this report in order to comply with the Order of this Hon’ble Tribunal. I refer to my previous report date 25.11.21 filed to this Hon’ble Tribunal and the Order made on 10th March 2022. According to the Order

It is not known as to what is the present status of the work and what is the improvement made on account of the remediation measures taken by them,

Soak pit

It is respectfully submitted that; our Town Panchayat has taken steps such as Bio-remediation and Psycho-remediation works in order to domestic waste water treatment. Since the last hearing, construction work of the soak pit at Periya Pallam canal which was commenced on 17th November 2021 and the same completed on 3rd January 2022. Domestic wastewater currently runs through soak pit.

Phytoremediation

Phytoremediation is a cost-efficient plant-based applies that taken advantage of the ability of plan to concentrate elements and compares from the environment and metabolize various molecules in their tissues. It refers to the natural ability of certain plants to bio-accumulate, degrade, or render harmless contaminants in soil, water or air.

Recent research studies were confirmed that “Canna Lily” aka Kal vazhai and Vetti ver plays a vital role in treating domestic wastewater in order to reduce the water pollution. It is respectfully submitted that the domestic wastewater runs through the soak pit, further treated by Canna lily and vetti ver plants in the canal.

Our Town Panchayat purchased 500 seedlings of “Canna Lily” and 100 seedlings of Vetti ver. It is respectfully submitted that our Town Panchayat has planted two varieties of remediation plants in the Pallam canal. They are:

- (1) Canna Lily aka Kal vazhai; and
- (2) Vetti ver.

I respectfully submit that I enclosed the following documents to show that:

- (1) Soak pit work has been completed; and
- (2) Seedling were purchased from a nursery were planted at the Periya Pallam canal.

Hence, in the above circumstances, it is respectfully prayed that the National Green Tribunal South Zone may be pleased to pass orders or other orders may be deemed fit and proper according to the circumstances and thus render justice.

Signed: D.A. 

Date: 7/24/22

Verification

I, Mrs D A Jesima Banu, respondent herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature: 

EXECUTIVE OFFICER

Official stamp: Periyanaickenpalayam Town Panchayat
Periyanaickenpalayam (Po), Coimbatore (Dt)-20